

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No201
CP(IB)/100(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Deccan Charters Pvt Ltd

.....Applicant

V/s

GSEC Monarch & Deccan Aviation Pvt Ltd

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tanmay Banthia, Adv.

For the Respondent : Mr. Rohan Ved, Adv.

ORDER

Pleadings are complete.

Learned Counsel Mr. Ved for the corporate debtor states that rejoinder is received on 23.09.2022, and requests to list the matter for hearing.

List for hearing on 11.11.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**